NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/33/2017

NAME OF THE TRANSFEROR

: C.K. VIJAYAN

NAME OF THE TRANSFERRE

: VIJAYA HOSPITALITY & RESORTS LTD + 2

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D B. RAUIR ADA

Repader Petitioner

moderay

(2) SRI VARSHINI

Council for Respondents

ORDER

Counsels for both the parties are present and submitted that an application placed before the NCLAT is likely to be taken up shortly. Therefore, they prayed for adjournment till the appeal is disposed of. At request, time is enlarged. Put up on 30.11.2017 at 10.30 A.M.

-sel-

-Sd-

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk